



**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Allocation of Departments amongst the Law Officers in the Kashmir Wing of the Hon'ble High Court.

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Government Order No: **5531** -LD(A) of 2018.  
Dated : 08 - 10 - 2018.  
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In partial modification of Government Order No. 3986-LD(A) of 2018 dated 18-07-2018, the following re-distribution of litigation work amongst the Law Officers in the Kashmir Wing of the Hon'ble High Court, in addition to their own assignments, is ordered, as shown against each:-

S. No	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Bashir Ahmad Dar, Senior Additional Advocate General	i. Agriculture Production Department. ii. Horticulture Department.
2.	Nissar Hussain Shah, Additional Advocate General	Rural Development Department.
3.	Mushtaq Ahmad Chasoo, Additional Advocate General	Tourism Department
4.	Asif Maqbool, Government Advocate	Higher Education Department.
5.	M. Uthman Gani, Government Advocate	Relief and Rehabilitation Department

By Order of the Government of Jammu and Kashmir.

Sd/-

(Abdul Majid Bhat)

Secretary to Government.

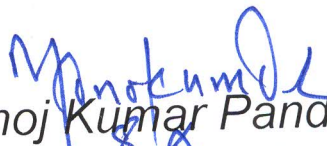
NO: LD(A)2015/2.

Dated: 08 - 10 - 2018.

Copy to the:-

1. Learned Advocate General, J&K Srinagar.
2. Principal Resident Commissioner, J&K New Delhi.
3. Principal Secretary to the Hon'ble Governor, J&K Srinagar.

4. Principal Accountant General (A&E), J&K Srinagar.
5. Divisional Commissioner, Kashmir.
6. Commissioner/Secretary to Government, Higher Education Department.
7. Commissioner/Secretary to Government, General Administration Department.
8. Secretary to Government, Tourism Department.
9. Secretary to Government, Relief and Rehabilitation Department.
10. Secretary to Government, Agriculture Production Department.
11. Secretary to Government, Horticulture Department.
12. Secretary to Government, Rural Development Department.
13. Registrar General, J&K High Court, Srinagar.
14. Principal Secretary to Lord Chief Justice, J&K High Court, Srinagar.
15. Director Information, J&K Srinagar.
16. Shri M. Shoeb Alam, Advocate-on-Record, Supreme Court of India, New Delhi.
17. All concerned Law Officers for information.
18. Director Litigation, Srinagar.
19. All officers of the Department of Law, Justice and Parliamentary Affairs.
20. General Manager, Government Press, Srinagar for publication in an extraordinary issue of the Government Gazette.
21. Private Secretary to the Hon'ble Advisor (V) for information of the Hon'ble Advisor.
22. Private Secretary to the Chief Secretary for information of the Chief Secretary.
23. SRO Section, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
24. Concerned file.

  
(Manoj Kumar Pandit)  
Additional Secretary to Government.

Alam  
08.10.2018